urovernment or India m principle. The question of selecting a site for locating the new port is under technical investigation.

SHRI V. K. DHAGE: May I know, Sir, whether the Government contemplated to establish or Government have accepted this in view of the recommendation made by the World Bank Mission?

SHRI RAJ BAHADUR: Its opinion has also influenced our decisions.

SHRI V. K. DHAGE: May I know, Sir, whether it is the intention of the Government to appoint the Chairman of the World Bank Mission as the adviser to find out where this second port is to be located?

SHRI RAJ BAHADUR: Mr. Posthuma has already been appointed. He has already gone round Calcutta and Hooghly and we expect his report shortly.

SHRI P. C. BHANJ DEO: May 1 know, Sir, what the total estimated cost of this second port in Calcutta *h* and how soon it will be completed?

SHRI RAJ BAHADUR: I think 11 will be too premature for me to saj that.

नेशनल हाइवेज पर एनक्रोचमेंट को रोकना और हटाना

*५४८. **श्री राम सहाय** : क्या **परिवहन तथा संचार** मंत्री यह बताने की कृपा करेंगे कि नेशनल हाइवेज पर एनक्रोचमेंटों को रोकने और उनको हटाने के सम्बन्ध में जो विधेयक पार्लियामेंट में प्रस्तुत किया जाने वाला था वह सम्भवतः कब प्रस्तुत किया जायेगा ?

t [PREVENTION AND REMOVAL OF ENCROACHMENT ON NATIONAL HIGHWAYS

*548., SHRI RAM SAHAI: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state when the Bill for the prevention and removal of encroachments on national highways, which was proposed to be moved in the Parliament, is likely to be introduced?]

परिवहन तथा संचार मंत्रालय के राज्य मंत्री (श्री राज बहादुर) : विधेयक के विभागीय मसौदे पर सम्बन्धित केन्द्रीय मंत्रालयों के परामर्श से विचार किया जा रहा है । मसौदे के सुझावों पर सम्बन्धित मंत्रालयों की सहमति एवं मन्त्रिमण्डल की स्वीकृति के पश्चात् विधेयक का मसौदा विधि मंत्रालय द्वारा तैयार किया जावेगा और यथासम्भव जल्दी ही संसद् में प्रस्तुत किया जावेगा ।

t[THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND. COMMUNICATIONS (SHRI RAJ BAHADUR) : The departmental draft Bill is under examination in consultation with the Central Ministries concerned. After the draft proposals are concurred in by them and approved by the Cabinet, a draft Bill will be prepared by the Ministry of Law and it will be introduced in Parliament as quickly as possible.]

श्री राम सहाय : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि इस बारे में कोई सर्वे की गई है कि एनक्रोचमेंट कहां कहां और किन किन प्रदेशों में हुआ है ?

श्री राज बहादुर : जैसा कि माननीय सदस्य को विदित होगा कि नेशनल हाइवेज एक्ट सन् १६५६ में पास हुआ था और १५ अप्रैल सन् १६५७ से लागू हुआ । कोई सर्वे मुकम्मिल तौर पर की गई है, इस बारे में मेरे पास जानकारी नहीं है ।

ACCUMULATION OF TIMBER STOCK IN ANDAMAN ISLANDS

*549. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the quantity of sawn timber lying in stock at present in the

t[ ] English translation.